

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

CONTEMPT PETITION NO.10/1993 in Dated: 7 JUL 1993

APPLICATION NO(s). 442 of 1990.

Applicant(s) K.Murugesan

v/s.

Respondent(s)

Director General
of Works, CPWD,
and Others.

1.

Sri.K.Murugesan,
S/o.Late Sri.Kanakarajan T.
Block No.N-2,CPWD Quarters,
Vijayanagar,Bangalore-42.

2.

The Director General of Works,
Central Public Works Department,
Nirman Bhavan, New Delhi.

3.

The Superintending Engineer,
Bangalore Central Circle,
CPWD, 55/35, Second Main Road,
Vyalikaval, Bangalore-3.

4.

Dr.M.S.Nagaraja, Advocate,
No.11, Second Floor, First Cross,
Sujatha Complex, Gandhinagar,
Bangalore-9.

5.

Sri.M.Vesudeva Rao,
Central Govt.Stng Counsel,
High Court Bldgl,
Bangalore-1.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 21-06-93.

ISSUED

By

O/c for *Sanjiv*
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

-6-
2

C.P. No 10/93

Date

Office Notes

Orders of Tribunal

VR (MA)/ANV (MJ)
21.6.93

Shri MV Rao for the respondents produces a copy of order complying with the directions of this Tribunal. Dr. MSN for the petitioner submits that the directions of this Tribunal have been complied with and therefore, the CP does not survive. In view of this submission the CP is disposed of and the alleged contempnors are discharged.

Sd-

Sd-

MEMBER (J)

DRK/ 21
MEMBER (A)

TRUE COPY



Bangalore
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
7/7/93